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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P NO.336/KB/2017  
C.P No. 317/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> November 2017, 10.30 A.M

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Goutermann Peipers India Ltd & Ors.                                  |                        |                     |
| Under Section       | 391(2), 394  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Nilay Sen Gupta  
Pooja Shukla  
Swati Agarwal  
Shailendra Jain

Advocates

All India Road Transport Agencies.  
(Objector)

Signature :  
24/11/2017

D. N. Sharma  
Shailendra Jain  
~~Nilay Sen Gupta~~  
~~Pooja Shukla~~

Advocates

Associated Road Carriers  
Ltd.  
(Objector).

Signature  
24/11/2017

Mrs. Monika Bhulekar Adv.  
Mrs. Ritha Bese ACS  
Mr. N. Khanna Adv.

for the Petitioners

N Khanna  
24/11/17

P.T.O.

## ORDER

Ld. Counsel for the petitioners and the Ld. Counsel of the objectors are present.

Ld. Counsel of the objectors submitted that advocate on record is not present today, so on this basis made a request for adjournment. Prayer is allowed.

List on 08/01/2018.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)